

(187)

HIGH COURT OF DELHI : NEW DELHI

No. 15 /DHC/Gaz./G-1/2019

Dated, the 2nd April, 2019

ORDER

The Courts of Special Judge (PC Act) (CBI) (including the Courts trying the offences pertaining to Coal Block Allocation and 2G Spectrum Scam matters) presently functioning at various court complexes in NCT of Delhi and the Courts of Special Judge (PC Act) (ACB) presently functioning at Tis Hazari Courts Complex shall function at Rouse Avenue Courts Complex with effect from Tuesday, the 9th April, 2019.

Also the cases under the Prevention of Corruption Act, 1988, pending in the court of District & Sessions Judge (East) & Special Judge (PC Act) (CBI), Karkardooma, Delhi are withdrawn from the said court for being assigned by the District & Sessions Judge cum Special Judge (PC Act) (CBI), Rouse Avenue Courts Complex, New Delhi with effect from the above said date to courts of Special Judges (PC Act) (CBI) at Rouse Avenue Courts Complex, ensuring equal distribution.

BY ORDER OF THE COURT

Sd/-

**(DINESH KUMAR SHARMA)
REGISTRAR GENERAL**

Endst.No. 1495-1537 /DHC/Gaz./G-1/2019

Dated, the 2nd April, 2019

Copy forwarded for information and necessary action to: -

- (1) HCB
1. The District & Sessions Judge (HQ), Tis Hazari Courts, Delhi.
 2. The District & Sessions Judge, North-West, Rohini Courts Complex, New Delhi.
 3. The District & Sessions Judge, South, Saket Courts Complex, New Delhi.
 4. The District & Sessions Judge, South-East, Saket Courts Complex, New Delhi.
 5. The District & Sessions Judge, East, Karkardooma Courts Complex, Delhi.
 6. The District & Sessions Judge, New Delhi Patiala House Courts, New Delhi.
 7. The District & Sessions Judge, Shahdara, Karkardooma Courts Complex, Delhi.
 8. The District & Sessions Judge, North-East, Karkardooma Courts Complex, Delhi.
 9. The District & Sessions Judge, West, Tis Hazari Courts Complex, Delhi.
 10. The District & Sessions Judge, North, Rohini Courts Complex, New Delhi.
 11. The District & Sessions Judge, South-West, Dwarka Courts Complex, New Delhi.
 12. The District & Sessions Judge cum Special Judge (PC Act) (CBI), Rouse Avenue Courts Complex, New Delhi.
 13. The Principal Judge, Family Courts (HQ), Dwarka Courts Complex, Dwarka, New Delhi.
 14. The Secretary, Ministry of Finance, Government of India, North Block, New Delhi.
 15. The Member Secretary, Delhi Legal Services Authority, Patiala House, New Delhi.
 16. The Director (Administration), Delhi Judicial Academy, Dwarka, New Delhi.
 17. The Principal Secretary (Law, Justice & Legislative Affairs), Govt. of NCT of Delhi, New Delhi.
 18. The Principal Secretary (Home), Govt. of NCT of Delhi, New Delhi.
 19. The Principal Secretary (Power), Govt. of NCT of Delhi, New Delhi.
 20. The Secretary (Labour), Govt. of NCT of Delhi, Shammath Marg, Delhi.
 21. The Director of Prosecution, CBI, Block No.3, II Floor, CGO Complex, Lodhi Road, N.Delhi-3.
 22. The Director, Directorate of Prosecution, Tis Hazari, Delhi.
 23. The Director General, Narcotics Control Bureau, West Block, 1 Wing-5, R.K.Puram, N. Delhi.
 24. The Commissioner of Police, Police Headquarters, New Delhi.
 25. The Commissioner, North Delhi Municipal Corporation, Civic Centre, Minto Road, N.Delhi.
 26. The Commissioner, South Delhi Municipal Corporation, Civic Centre, Minto Road, N. Delhi.
 27. The Commissioner, East Delhi Municipal Corpn, Udyog Sadan, Patparganj Ind. Area, Delhi-92.
 28. The Chairperson, New Delhi Municipal Committee, Palika Kendra, New Delhi.
 29. The Joint Registrar-cum-Secretary to Hon'ble the Chief Justice, Delhi High Court, New Delhi.

A

DBSJ (WOS)
02/04/19
Ld. o/c. Jd. 1/1

30. PS to all Hon'ble Judges, Delhi High Court, for information of Hon'ble Judges.
31. The DR-cum-P.A. to Registrar General, Delhi High Court, New Delhi.
32. All Registrars, Delhi High Court, New Delhi.
33. The Joint Registrar (Vigilance), Delhi High Court, New Delhi.
34. The Pay & Accounts Officer, Tis Hazari, Delhi.
35. Joint Registrar (Computer), DHC, with request to display this order on website of Delhi High Court.
36. The Hony. Secretary, Delhi High Court Bar Association, Delhi High Court, New Delhi.
37. The Hony. Secretary, Delhi Bar Association, Tis Hazari Courts, Delhi.
38. The Hony. Secretary, New Delhi Bar Association, Patiala House, New Delhi.
39. The Hony. Secretary, Shahdara Bar Association, Karkardooma Courts, Delhi.
40. The Hony. Secretary, Rohini Courts Bar Association, Rohini, New Delhi.
41. The Hony. Secretary, Dwarka Courts Bar Association, Dwarka, New Delhi.
42. The Hony. Secretary, Saket Courts Bar Association, Saket, New Delhi.
43. Guard File.


ASSISTANT REGISTRAR (GAZ.-I)

OFFICE OF DISTRICT & SESSIONS JUDGE (HQs) : DELHI

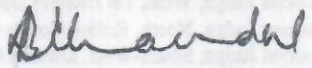
No. 31815-836 /Rules/Gaz/2019

Dated 03 APR 2019

Copy forwarded for information and necessary action to :-

Sub:- Order

1. All the Special Judges (PC Act) (CBI)/(ACB) (Central) Tis Hazari Courts, Delhi.
2. The Sr. AO(J)/AO(J), Administration Branch (I,II&III), General Branch, Caretaking Branch, Facilitation Branch, Filing Section (Central) Tis Hazari Courts, Delhi.
3. The Director, Directorate of Prosecution, Govt. of NCT of Delhi.
4. The Reader to Ld. District & Sessions Judge (HQs).
5. The Website Committee (Hindi/English) Tis Hazari Courts, Delhi.
6. For uploading on Layers.


(ANJU BAJAJ CHANDNA)
Spl. Judge (PC Act) (CBI)/
Officer Incharge, Judicial Branch
Central District, THC, Delhi.